Sixteenth Loksabha

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Title: The Minister of State in the Ministry of Road Transport and Highways, Minister of State in the Ministry of Shipping and Minister of state in the Ministry of Chemicals and Fertilizers laid the statement regarding status of implementation of the recommendations contained in the 241st and 246th Report of the Standing Committee on Transport, Tourism and Culture.

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L MANDAVIYA): Madam, I beg to lay the following statement regarding the status of implementation of the recommendations contained in the 241st Report of the Standing Committee on Transport, Tourism and Culture on Action Taken by the Government on the recommendations contained in the 234th Report of the Committee on Demands for Grants (2016-17), pertaining to the Ministry of Road Transport and Highways.

Status of implementation of the recommendations contained in the 246th Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2017-18), pertaining to the Ministry of Road Transport and Highways*

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L MANDAVIYA): Madam, I beg to lay the following statement regarding the status of implementation of the recommendations contained in the 246th Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2017-18), pertaining to the Ministry of Road Transport and Highways.

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